

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1067
ANSWERED ON:20.03.2012
DEMAND OF SSB VOLUNTEERS
Sushant Dr. Rajan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received various requests and demands from Sashastra Seema Bal (SSB) volunteers (Guerrilla force);
- (e);
- (b) if so, the details thereof and the time since when the demands are pending; and
- (c) the time by which these requests and demands are likely to be addressed alongwith the number of persons likely to be benefited therefrom in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): Yes Madam, we had received a number of demands from SSB Volunteers whereby these SSB Volunteers had demanded for their permanent absorption in SSB, financial assistance/monthly pension and compassionate appointment of wards of deceased Volunteers.

The said demands were considered by the Government and after having examined such demands/requests, it had not been found feasible to accede to their demands as their association in SSB activities was purely on random/ temporary basis and such SSB Volunteers were never borne on the rolls of SSB. These Volunteers were associated for a maximum of 30 days in a year and during the period of their association with SSB activities, these Volunteers were paid Rs. 38/- (Rupees thirty eight only) as pocket money/ diet charges along with uniform kit once in a year. However, considering the services rendered by them in the erstwhile 'Stay Behind Role' of the then Special Service Bureau prior to year, 2001, the Ministry of Home Affairs in April, 2008 granted one time relaxation of three years in their upper age limit for recruitment to the post of Constable (General Duty/Followers) in SSB in addition to the existing relaxation in age available for SC/ST/OBC categories subject to fulfillment of other prescribed eligibility conditions. Furthermore, on the request of the Volunteers, the Ministry of Home Affairs has also requested all the concerned State Governments to utilize services of the erstwhile SSB Volunteers in the State Police Organizations or in other State departments/projects/schemes. Out of the nearly 80,000 Volunteers who were associated in SSB activities from time to time, the number of Volunteers likely to be benefitted would depend upon the willingness/ response of such Volunteers and response/policies formulated by the State Governments with regard to utilization of services of such Volunteers.